

आयकर अपीलीय अधिकरण, 'ए' न्यायपीठ, चेन्नई

IN THE INCOME TAX APPELLATE TRIBUNAL

'A' BENCH, CHENNAI

श्री एन.आर.एस. गणेशन, न्यायिक सदस्य एवं श्री एस जयरामन, लेखा सदस्य केसमक्ष

BEFORE SHRI N.R.S. GANESAN, JUDICIAL MEMBER AND  
SHRI S. JAYARAMAN, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.1577/Chny/2018

निर्धारण वर्ष / Assessment Year : 2013-14

Shri N. Srinivasan,  
52, Agraharam, Mohanur Post,  
Namakkal – 637 015.

v.

The Assistant Commissioner of  
Income Tax,  
No.138/3, LMR Shopping Arcade,  
Salem Road, Namakkal-637 001.

PAN : AIQPS 8127 A

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by : None

प्रत्यर्थी की ओर से/Respondent by : Ms. D. Rohini, DCIT

सुनवाई की तारीख/Date of Hearing : 01.10.2018

घोषणा की तारीख/Date of Pronouncement : 01.10.2018

### **आदेश /O R D E R**

**PER N.R.S. GANESAN, JUDICIAL MEMBER:**

This appeal of the assessee is directed against the order of the Principal Commissioner of Income Tax, Salem, dated 01.03.2018 and pertains to assessment year 2013-14.

2. When the appeal was taken up for hearing, no one appeared for the assessee. However, the Registry has placed on record a letter dated 30<sup>th</sup> July, 2018 received from the assessee. In the

letter, the assessee claims that consequent to the order passed by the Principal Commissioner of Income Tax under Section 263 of the Income-tax Act, 1961 (in short 'the Act'), further assessment was completed without any addition to the original income. Therefore, the assessee prayed for permission to withdraw the above appeal.

3. We heard Ms. D. Rohini, the Ld. Departmental Representative. Since the assessment was completed consequent to the order passed by the Principal CIT under Section 263 of the Act, this appeal of the assessee is dismissed as withdrawn as prayed for by the assessee.

4. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court after conclusion of hearing on 1<sup>st</sup> October, 2018 at Chennai.

sd/-

(एस जयरामन)

(S. Jayaraman)

लेखा सदस्य/Accountant Member

sd/-

(एन.आर.एस. गणेशन)

(N.R.S. Ganesan)

न्यायिक सदस्य/Judicial Member

चेन्नई/Chennai,

दिनांक/Dated, the 1<sup>st</sup> October, 2018.

Kri.

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. Principal CIT, Salem
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF.